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CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH CHANDIGARH

2. O.A. NO. 060/00017/2014

Renu & Others Vs. U.O.I. & Others

09.01.2014

Present: Mr. Karan Singla, counsel for the applicants

1. After arguing for some time, learned counsel for the applicants prays that he may be permitted to withdraw the present O.A., with liberty to avail the remedy on the same cause of action, with better particulars before the appropriate forum.
2. Ordered accordingly.

(UDAY KUMAR VARMA)
MEMBER (A)

(SANJEEV KAUSHIK)
MEMBER (J)

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